GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 3622. TO BE ANSWERED ON WEDNESDAY, THE 22ND MARCH, 2023.

INDUSTRIES IN PANIPAT

3622. SHRI SANJAY BHATIA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to exempt industries in Panipat from compulsions of graded response action plan and piped natural gas, if so, the details thereof;
- (b) whether the Government also proposes to allow the said industries in Panipat to use coal in their boilers after the city is removed from NCR so that they can compete with the industries in Ludhiana and Gujarat;
- (c) whether the Government has any plans to remove Panipat from NCR in view of the fact that as an outcome thereof, textile and fabric dying industry in Panipat is likely to witness a growth of Rs. 10,000 crore per year; and
- (d) if so, the steps taken in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a): No such proposal is under consideration.

(b) to (d):

The National Capital Region (NCR) has its members States of Haryana, Uttar Pradesh, Rajasthan, National Capital Territory of Delhi. Different States have different viewpoints about the area under NCR. So, any decision or any change in NCR area is taken only after consensus is reached amongst the member of the National Capital Region Planning Board (NCRPB). A letter has been received from Government of Haryana. NCRPB has not taken any decision.

Further it may be noted that as per the Commission for Air Quality Management (CAQM) direction No.63 dated 18/05/2022 the use of coal is banned and only cleaner fuel like Biomass/PNG are allowed for the industrial use and fuels listed in the approved fuel list issued as per order No. I/125959/2022 dated 22/07/2022.